

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3378**

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

BURNT TO DEATH CASES

3378. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of rape and burnt to death cases registered during the last five years in the country, especially in Uttar Pradesh; and**
- (b) the number of culprits arrested and punished during the said period, State-wise, especially in Uttar Pradesh?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI G. KISHAN REDDY)

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication “Crime in India”. Published reports are available till the year 2019. Specific data on cases registered for ‘rape and burnt to death’ is not centrally maintained. However, as per published information, details of cases registered, persons arrested and convicted for murder with rape/gang rape for the years 2017, 2018 and 2019 (data maintained only since 2017 for this category) are at Annexure.

Annexure mentioned in the reply to the unstarred question no.3378 for reply on the 16 March 2021

State/UT-wise Cases Registered (CR), Persons Arrested (PAR) and Persons Convicted (PCV) under Murder with Rape/Gang Rape during 2017-2019

| SL | State/UT | 2017 | | | 2018 | | | 2019 | | |
|----|--------------------------|------------|------------|-----------|------------|------------|-----------|------------|------------|-----------|
| | | CR | PAR | PCV | CR | PAR | PCV | CR | PAR | PCV |
| 1 | Andhra Pradesh | 6 | 10 | 0 | 4 | 6 | 1 | 6 | 10 | 0 |
| 2 | Arunachal Pradesh | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 |
| 3 | Assam | 27 | 38 | 0 | 66 | 74 | 6 | 26 | 29 | 2 |
| 4 | Bihar | 0 | 0 | 0 | 9 | 7 | 0 | 4 | 4 | 0 |
| 5 | Chhattisgarh | 3 | 3 | 0 | 10 | 19 | 2 | 3 | 4 | 0 |
| 6 | Goa | 2 | 2 | 0 | 1 | 1 | 0 | 0 | 0 | 0 |
| 7 | Gujarat | 4 | 12 | 0 | 6 | 9 | 0 | 7 | 11 | 0 |
| 8 | Haryana | 8 | 6 | 3 | 26 | 31 | 2 | 6 | 6 | 6 |
| 9 | Himachal Pradesh | 7 | 13 | 0 | 7 | 7 | 0 | 13 | 8 | 3 |
| 10 | Jammu & Kashmir* | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 11 | Jharkhand | 6 | 6 | 0 | 7 | 7 | 0 | 4 | 5 | 1 |
| 12 | Karnataka | 7 | 15 | 0 | 16 | 17 | 1 | 23 | 24 | 1 |
| 13 | Kerala | 4 | 8 | 0 | 1 | 4 | 0 | 14 | 20 | 2 |
| 14 | Madhya Pradesh | 21 | 30 | 8 | 46 | 69 | 10 | 37 | 62 | 9 |
| 15 | Maharashtra | 26 | 70 | 17 | 17 | 32 | 5 | 47 | 62 | 12 |
| 16 | Manipur | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | Meghalaya | 0 | 0 | 0 | 4 | 3 | 0 | 6 | 8 | 0 |
| 18 | Mizoram | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 |
| 19 | Nagaland | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | Odisha | 9 | 5 | 5 | 1 | 6 | 0 | 3 | 1 | 0 |
| 21 | Punjab | 3 | 7 | 0 | 4 | 8 | 2 | 0 | 0 | 0 |
| 22 | Rajasthan | 4 | 3 | 0 | 6 | 6 | 1 | 7 | 5 | 2 |
| 23 | Sikkim | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | Tamil Nadu | 2 | 5 | 0 | 4 | 9 | 0 | 8 | 18 | 0 |
| 25 | Telangana | 3 | 4 | 0 | 6 | 13 | 0 | 20 | 35 | 1 |
| 26 | Tripura | 2 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 27 | Uttar Pradesh | 64 | 112 | 9 | 41 | 76 | 5 | 34 | 68 | 8 |
| 28 | Uttarakhand | 1 | 0 | 0 | 2 | 3 | 0 | 2 | 3 | 0 |
| 29 | West Bengal | 3 | 6 | 1 | 6 | 9 | 0 | 6 | 9 | 0 |
| | TOTAL STATE(S) | 213 | 358 | 46 | 291 | 417 | 35 | 278 | 393 | 48 |
| 30 | A&N Islands | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | Chandigarh | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 32 | D&N Haveli** | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33 | Daman & Diu** | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 34 | Delhi | 6 | 12 | 2 | 3 | 6 | 0 | 5 | 11 | 0 |
| 35 | Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 36 | Puducherry | 4 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | TOTAL UT(S) | 10 | 16 | 2 | 3 | 6 | 1 | 5 | 11 | 0 |
| | TOTAL (ALL INDIA) | 223 | 374 | 48 | 294 | 423 | 36 | 283 | 404 | 48 |

Source: Crime in India Data maintained since 2017 in this category